[Shri F. H. Mohsin]

gistration of Electors) Amendment Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 991 in Gazette of India dated the 15th September, 1973.

(iv) The Delhi Sikh Gurdwaras Rules, 1973 (Hindi and English versions) published in Notification No. F. 18 (15)/73-Judl. in Delhi Gazette dated the 27th September, 1973.

(2) A statement showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-5745/73.]

ANNUAL REPORTS OF PRESS COUNCIL OF INDIA FOR 1972

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): I beg to lay on the Table a copy of Annual Report (Hindi version) of the Press Council of India for the year 1972, under section 18 of the Press Council Act, 1965. [Placed in Library. See. No. LT-5746/73.]

## 12.52 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

## THIRTY-THIRD REPORT

SHRI G. G. SWELL (Autonomous Districts): I present the Thirty-third Report of the Committee on Private Members' Bills and Resolutions.

12.53 hrs.

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## MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS

MR. SPEAKER: I have to inform the House that I have received two notices of Motions of No-Confidence

in the Council of Ministers under Rule 198 from Shri Jyotirmoy Bosu and Shri Samar Guha.

Shri Jyotirmoy Bosu's motion, asslightly edited, reads as follows:

"That this House expresses its want of confidence in the Council. of Ministers".

The reasons given are:

"Government's wrong anti-people, anti-democratic policies resulting in high prices and Government's total failure to ensure supply of food and other essential commodities to people causing starvation, starvation deaths\_ severe hardship, growing unemployment, rampant corruption, use of official machinery for party purposes specially for impending elections in UP and Orissa, Widespread repression, misapplication of MISA and other preventive Actsand other misdeeds".

May I request those hon. members who are in favour of Shris Bosu's motion to rise in their seats?

The Members who have risen aremore than 50, and the leave isgranted.

THE PRIME MINISTER, MINIS-TER OF ATOMIC ENERGY, MINIS-TER OF ELECTRONICS AND MIN-ISTER OF SPACE (SHRIMATI INDIRA GANDHI): I suggest that the discussion of the motion can be taken up immediately.

MR. SPEAKER: Yes; I agree.

श्वी मयु लिमये (बांका) : प्रघ्यक्ष महोदय, प्रधान मंत्री पहले ही इ्र्स्तीफ़ा दे दें तो बहस की जरूरत ही नहीं पड़ेगी।

MR. SPEAKER: It is already 1 O'clock; just two minutes less. Could we take it up at 2 O' clock?